

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/166(KB)2023
IA(I.B.C)/555(KB)2024, IA(I.B.C)/181(KB)2024,
IA(I.B.C)/180(KB)2024, IA(I.B.C)/211(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	SOUTH NORTH PROJECTS LLP VS AVANEESH INFRA TECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Arik Banerjee, Adv.] for the Suspended Board of Directors/Respondents
Mr. Chiranjib Sinha, Adv.
Mr. Sarangam Chakraborty, Adv.

ORDER

1. Learned Counsel for the Suspended Board of Directors / Respondent present.
2. In view of the fact that the matter is pending before the Hon'ble NCLAT, and in view of the interim order already granted in this matter, the matter shall stand adjourned to **13.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**